

BUSINESS ADVISORY COMMITTEE

THIRTY-SECOND REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 20th March, 1969.

2. The Committee recommend allocation of 5 hours for consideration and passing of the Constitution (Twenty-second Amendment) Bill, 1968, as reported by the Joint Committee. As already decided, this Bill may be disposed of by the House on Tuesday, the 25th March, 1969.

3. The Committee further recommend that to provide time for the disposal of urgent Government legislative business, the House may sit also on Saturday, the 22nd March, 1969.

NEW DELHI;

March 20, 1969

Phalguna 29, 1890 (Saka)

N. SANJIVA REDDY,

*Chairman,*

*Business Advisory Committee.*